

Declaration of Assets and Liabilities

Year 2021-2022

I, Sandhya Kumari, son/daughter/wife of Sri Rahul Rakesh
 aged 37 years, belonging to Bihar Legislative Assembly
 service and presently working as Library Attendant
 give herein below the details of the assets (immovable, movable, bank balance, etc.) of
 myself, my spouse and dependants*:

A. Details of movable assets
 (Assets in joint name indicating the extent of joint ownership will also have to be
 given)

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	20,000	Rahul Rakesh 20,000	Vardika Kumari 100	Kirti Ka Kari 100	Kushagra Kari
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI BVM Patna 1,00,000	No	No	No	No
(iii)	Bonds, Debentures and Shares in companies	No	No	No	No	No
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	LIC 36,000 Post Year	No	No	No	No
(v)	Motor Vehicles (details of make, etc.)	No	No	No	No	No
(vi)	Jewellery (give details of weight and value)	Gold-125gm Silver-100gm	Gold-120gm Silver-50gm	No	No	No
(vii)	Other assets, such as values of claims / Interests	No	No	No	No	No

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Sandhya Kumari

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	3.1 decimals Chapra	20 decimals Silwan	No	No	No
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	No	No	No	No	No
(iii)	Buildings (Commercial and residential) - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	No	No	No	No	No
(iv)	Houses / Apartments, etc. - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	No	No	No	No	No
(v)	Others (such as interest in property)	No	No	No	No	No

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-
[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institution(s) / Department (s)	Amount outstanding as on 31/12/2019
(a)	(i) Loans from Banks	SBI, BVM, Patna	5,00,000/-
	(ii) Loans from financial institutions	No	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	No	
	(b) dues to departments dealing with supply of water	No	
	(c) dues to departments dealing with supply of electricity	No	

Sanjay Kumar

	(d) dues to departments dealing with telephones	No	No
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	No	No
	(f) Other dues, if any		No
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN- IKFPK57980	No
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	No	No
	(iii) Sales Tax [Only in case of proprietary business]	No	No
	(iv) Property Tax -	No	No

C. Personal Detail

GPF/CPE/PAN No. :- **110145368506**

Gender :- **F** (M/F)

Date of Birth :- **03/07/1986** (DD/MM/YYYY)

Class/Group :- **C** (A/B/C)

Cadre :- **Bihar Legislative Assembly**
(Full Name e.g. B.A.S. - Bihar Administrative Service,
B.S.S. - Bihar Secretariat Service etc.)

Home District :- **Siwan**

I hereby declare that the above details are true to the best of my knowledge and belief.

Place: **Patna**
Date: **10.02.2022**

Signature: **Snellhyer Kumari**
Name of Employee: **Snellhyer Kumari**
Designation: **Library Attendant**
Department: **Bihar Legislative Assembly, Library**

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Snellhyer Kumari